

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

26.

C.P. (IB)/66(MB)2024

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 23.04.2024

NAME OF THE PARTIES: Youzu India Private Limited

SECTION: 59 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Omkar V. Deosthale a/w Mr. Dhananjay Kulkarno, Ld. Counsel for the Liquidator present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)